B. O. H.

COMMITTEE ON PETITIONS

EIGHTH REPORT

SHRI JAGANNATH RAO (Chatrapur); I beg to present the Eighteenth Report of the Committee on Petitions.

16.04 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 12th August, 1974, will consist of:—

- Consideration of any item of Government Business carried over from today's Order Paper.
- (2) Discussion on the Statutory
 Resolution seeking disapproval of the Essential Commodities (Amendment) Ordinance, 1974 and consideration and passing of the Essential Commodities (Amendment)
 Bill, 1974, as passed by Rajya Sabha.
- (3) Discussion on the Statutory Resolution seeking disapproval of the Industries (Development and Regulation) Amendment Ordinance, 1974 and consideration and passing of the Industries (Development and Regulation) Amendment Bill, 1974, as passed by Rajya Sabha.
- (4) Discussion on the Statutory Resolution seeking disapproval of the Press Council (Amendment) Ordinance, 1974 and consideration and passing of the Press Council (Amendment) Bill, 1974, as passed by Rajya Sabha.
- 2. With your permission, Sir, may I also inform the House that the Constitution (Thirty-fourth Amendment)

Bill, 1974, will be taken up for consideration and passing on Monday, the 26th August, 1974.

SHRI MADHU LIMAYE (Banka): What has happened to the Finance (No. 2) Bill?

PROF. S. L. SAKSENA (Maharaj-ganj): May I make a submission? I have already sent my name . . .

MR. DEPUTY-SPEAKER: I have got all the names here, and I shall call them one by one.

PROF. S. L. SAKSENA: I have already written to the Speaker . . .

MR. DEPUTY-SPEAKER: Let him please sit down. His name came last. I do not understand why he is getting up.

I would only say this. There are as many as 19 members. I have added the name of Prof. S. L. Saksena also to this. I would only request members to keep the time in mind while making observations.

SHRI INDRAJIT GUPTA (Alipore): Was there an item of discussion on the Banking Commission's report in this?

SHRI K. RAGHU RAMAIAH: That has already come in the Bulletin—14th. That was why I did not announce it here.

श्री घटल बिहारी बाजपेयी (खालियर): उपाध्यक्ष महोदय, मैं बाहता हूं कि वित्त मंती महोदय कंट्रोलर एण्ड भ्राडिटर जेनेरल के विभिन्न दप्तरों में कमंजारियों के विरुद्ध जो दमनचक चलाया जा रहा है, उस के बारे में वक्तव्य द।

10 मई को कंट्रोलर एंड घाडिटर जेनरल के कर्मचारियों ने रेल कर्मचारियों की हड़ताल के समर्थन में, और रेल कर्मचारियों के विरुद्ध सरकार के दमनचक के खिलाफ, एक दिन की सांकेतिक हड़ताल की थी।